

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

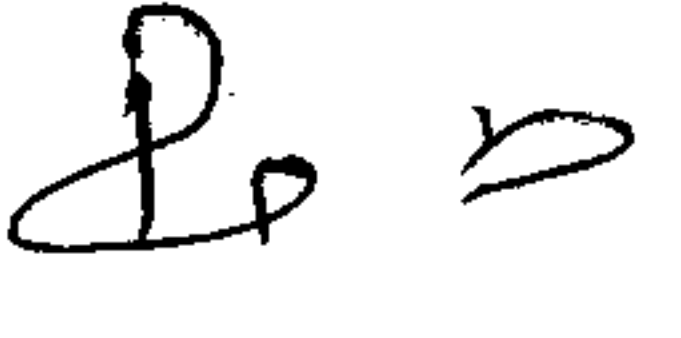

**Co. Appeal No. 29/252/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2018**

Name of the Company: Manish Kumar Karla  
(Adinath Real Build Pvt Ltd.)  
V/s.  
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rajesh Lohia	PCS	Applicant	
2.	Jayesh Shah	PCA	Appellant	

**ORDER**

Learned PCS Mr. Rajesh Lohia with learned PCS Mr. Jayesh Shah present for Appellant. None present for ROC.


Proof of service of notice of date of hearing on ROC filed.


Appellant filed affidavit.

Representation of ROC not received.

Heard arguments of learned PCS for Appellant.

Order reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 5th day of March, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**